

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4438

ANSWERED ON:17.12.2009

PROPERTY RIGHTS CASES

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is aware that the litigation in property rights cases is on the rise;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any proposal for minimizing the property right related litigations; and
- (d) if so, the details thereof and the time by which it is likely to be implemented?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a) to (d): As the information on litigation in property rights cases is not maintained in the Department of Justice, the information is being collected and will be laid on the Table of the House.